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**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.157/BB/ 2017	-	Admission	252(3)	Bulbasaur Multi Solutions Pvt. Ltd. Vs ROC

SL. **NAME (IN CAPITAL)** **SIGNATURE**  
NO. **& PHONE NUMBER** **REPRESENTATION TO WHOM**

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**ORDER**

Matter is listed today for admission. No representation for Petitioner. Registry required additional information. Petitioner to comply the same. List it on 23/11/2017.



**Member (T)**



**Member (J)**